

Production of Meat

2359. JUSTICE GUMAN MAL LODHA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the production of meat is increasing year after year;

(b) if so, the quantum of beef/veal, kine, mutton and chevon for the last three years;

(c) the age group of each species of animals being slaughtered/killed;

(d) the percentage of their slaughter as compared to world average; and

(e) the ratio of animals required in relation to human being for ecological balance?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) and (b). As per Food and Agriculture Organisation (FAO), estimates of different types of meat production for the year 1992 to 1994 are given in the Statement- I enclosed.

(c) The age of slaughter of animals is governed by the Animal Preservation Act of different States.

(d) Based on the Food and Agriculture Organisation's estimates, the percentage of slaughter of animals India and World average is given in the enclosed Statement - II.

(e) As per the available information there are no fixed norms for the ration of animals in relation to human beings for ecological balance.

STATEMENT-I

Quantum of Meat produced category-wise during the last 3 years (1992-94).

Category of Meat	Quantity in 1000 MT		
	1992	1993	1994
Beef	1216	1276	1292
Buffalo meat	1182	1182	1204
Mutton and Lamb	167	169	171
Goat Meat	456	466	470
Pig Meat	160	149	166
Poultry Meat	382	406	440

Source : FAO Yearbook - Production Vol. 48 (1994).

STATEMENT-II

Percentage of Slaughter of Animals in India and World Average.

Species	Slaughter percentage	
	India	World Average
1	2	3
Cattle	6.50	18.52
Buffaloes	11.07	12.42

1	2	3
Sheep	31.80	42.42
Goat	39.72	41.52
Pigs	98.90	115.74

Source : FAO Year book - Production Vol. 48 (1994).

[Translation]

Piling up of Debris

2360. DR. BALIRAM : Will the PRIME MINISTER be pleased to state :

(a) the reasons for piling up of debris by the contractors of the Central Public Works Department/ employees in the Central Government Colonies particularly in Laxmibai Nagar;

(b) whether the outstanding bills of the concerned contractors are being passed without ensuring that the heaps of debris have been cleared;

(c) if so, the reasons therefor;

(d) the reasons for not clearing the heaps of debris till now; and

(e) the action proposed to be taken against the contractors and of officers of the Central Public Works Department responsible for this?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The CPWD have reported that the malba generated on account of works of repair/maintenance entrusted to a contractor is got removed through the same contractor after completion of works. They have further reported that there is no piling up of debris by the CPWD contractors in Government colonies in Delhi, particularly in Laxmibai Nagar.

(b) The outstanding bills of the contractors are passed only after the contractor clears the debris from the site and a certificate to that effect is recorded by the Engineer-in-Charge in the Bill.

(c) to (e). Do not arise.

[English]

MOU between Himachal Pradesh and Rajasthan

2361. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether a MOU was signed between the Himachal Pradesh and Rajasthan for exploration of mutual benefit of Hydro potential in the river basins in Himachal Pradesh;

(b) if so, the details thereof alongwith the share of each State; and

(c) the time by which the project is likely to be completed?